

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF DECEMBER 2020**

Sl. No.	Nature	Opening balance as on 01.12.2020	Inst./Registration (Fresh cases)	Restored Cases during the month	Backlog instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 31.12.2020	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	48	0			0	1		0	1	47	1
2	WA	409	45			45			16	16	438	0
3	WPC	6360	348	1		349	2		104	106	6603	1
4	WPL	1094	5			5			16	16	1083	12
5	WPS	14568	509		1	510			323	323	14755	12
6	WPT	427	17	1		18			0	0	445	0
7	WPCR	1874	82			82			58	58	1898	2
8	WPPIL	172	10		1	11			2	2	181	0
9	WP 227	1360	38			38	1		19	20	1378	2
10	WPHC	5	3			3			0	0	8	0
A	TOTAL (1 to 10)	26317	1057	2	2	1061	4	0	538	542	26836	30
1	FA	3061	4	1		5	3		19	22	3044	10
2	FAM	744	0			0			9	9	735	0
3	FA(MAT)	162	5	1		6			0	0	168	0
4	SA	5348	17	1		18	1		27	28	5338	23
5	MA	296	1			1			11	11	286	2
6	MAC	7802	39	1		40			107	107	7735	4
7	CR	291	4			4			1	1	294	0
8	MCC	637	50	1		51			20	20	668	0
9	COMP APPEAL	3	0			0			0	0	3	0
10	COMP PET	15	0			0			0	0	15	0
11	EP	7	0			0			0	0	7	0
12	TPC	66	1			1			2	2	65	0
13	CONT	1459	84			84			33	33	1510	1
14	ITA	4	0			0			0	0	4	0
15	ARBA	176	0			0			0	0	176	0
16	ARBAP	6	0			0			0	0	6	0
17	ARBR	58	5			5			0	0	63	0
18	TAXC	103	1			1			0	0	104	0
19	REVP	170	36			36	1		44	45	161	0
B	TOTAL (1 to 19)	20408	247	5	0	252	5	0	273	278	20382	40
	TOTAL (A+B)	46725	1304	7	2	1313	9	0	811	820	47218	70
MAIN CRIMINAL CASES												
1	CRREF	3	0			0			0	0	3	0
2	CRA	14641	73			73			81	81	14633	24
3	CRR	5209	28		1	29			52	52	5186	12
4	MCRC	2086	747	1		748	6		940	946	1888	0
5	MCRCA u/s 438 CrPC	490	111			111	1		188	189	412	0
6	CONTR	6	0			0			1	1	5	1
7	CRMP	3769	87	1		88			99	99	3758	4
8	TPCR	25	0			0			2	2	23	0
9	ACQA	2700	11			11			1	1	2710	1
C	TOTAL (1 to 9)	28929	1057	2	1	1060	7	0	1364	1371	28618	42
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		75654	2361	9	3	2373	16	0	2175	2191	75836	112
PENDENCY INCREASE/ DECREASE		75654	INCREASE (+182)								75836	

Over 5 Years Pendency as on 01.12.2020	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.12.2020	Over 5 Years Decrease Pendency during the month
15407	1	112	15296	-111
Over 5 Years Balance Pendency as on 31.12.2020	Add Over 5 years New Cases in the year of 2021	Over 5 Years New Targeted Pendency as on 01.01.2021		
15296	5754	21050		


(SANTOSH KUMAR TIWARI)
ADDITIONAL REGISTRAR (JUDICIAL)